

The

Kolkata Gazette
सत्यमेव जयते

Extraordinary
Published by Authority

PHALGUNA 4]

TUESDAY, FEBRUARY 23, 2021

[SAKA 1942

PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 186-L.—23rd February, 2021.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act V of 2021

THE WEST BENGAL APPROPRIATION (NO. 1) ACT, 2021.

[Passed by the West Bengal Legislature.]

*[Assent of the Governor was first published in the Kolkata Gazette,
Extraordinary, of the 23rd February, 2021.]*

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2021.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2021;

It is hereby enacted in the Seventy-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation (No. 1) Act, 2021.

*The West Bengal Appropriation (No. 1) Act, 2021.**(Sections 2, 3.)*

Issue of Rs.
25491,42,80,000
out of the
Consolidated Fund
of West Bengal
for the year 2020-
2021.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees twenty-five thousand four hundred ninety-one crore forty-two lakh and eighty thousand only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2021, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2021.

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

SCHEDULE

[See sections 2 and 3.]

| 1 | 2 | 3 | | |
|---------------------------------|--|---|--|---------------|
| Demand Number/ Serial Number | Services and purposes | Sums not exceeding | | |
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (a) Organs of State | | | |
| 3 | 2013—Council of Ministers .. | 14,25,000 | .. | 14,25,000 |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (a) Agriculture and Allied Activities | | | |
| 5 | 2401—Crop Husbandry .. | 1,00,00,000 | .. | 1,00,00,000 |
| | 2402—Soil and Water Conservation .. | 50,00,000 | .. | 50,00,000 |
| | 6401—Loans for Crop Husbandry .. | 423,05,00,000 | .. | 423,05,00,000 |
| | Total .. | 424,55,00,000 | .. | 424,55,00,000 |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (a) Agriculture and Allied Activities | | | |
| 6 | 2403—Animal Husbandry .. | 36,98,57,000 | .. | 36,98,57,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (c) Interest Payment and Servicing of Debt | | | |
| 7 | 2049—Interest Payments .. | .. | 2,05,48,000 | 2,05,48,000 |
| | B—Social Services | | | |
| | (e) Welfare of SC, ST and OBC's | | | |
| | 2225—Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. .. | 269,83,60,000 | .. | 269,83,60,000 |
| 7 | 6225—Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. .. | 380,00,00,000 | .. | 380,00,00,000 |
| | Total .. | 649,83,60,000 | 2,05,48,000 | 651,89,08,000 |

The West Bengal Appropriation (No. 1) Act, 2021.
(Schedule.)

| 1 Demand Number/ Serial Number | 2 Services and purposes | 3 Sums not exceeding | | |
|--|---|---|--|----------------|
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 8 | REVENUE ACCOUNT 6003—Internal Debt of the State Government .. | .. | 57,70,000 | 57,70,000 |
| 11 | REVENUE ACCOUNT C—Economic Services (f) Industry and Minerals 2851—Village and Small Industries .. | 25,00,00,000 | .. | 25,00,00,000 |
| 14 | REVENUE ACCOUNT B—Social Services (a) Education, Sports, Art and Culture 2202—General Education .. | .. | 5,35,56,000 | 5,35,56,000 |
| 15 | REVENUE ACCOUNT 2202—General Education .. | 1057,90,45,000 | .. | 1057,90,45,000 |
| | (h) Others 2251—Secretariat—Social Services .. | 58,77,000 | .. | 58,77,000 |
| | Total .. | 1058,49,22,000 | .. | 1058,49,22,000 |
| 18 | REVENUE ACCOUNT A—General Services (c) Interest Payment and Servicing of Debt 2049—Interest Payments .. | .. | 3270,38,65,000 | 3270,38,65,000 |
| | (e) Pensions and Miscellaneous General Services 2071—Pensions and Other Retirement Benefits .. | .. | 2,32,000 | 2,32,000 |
| | B—Social Services (g) Social Welfare and Nutrition 2235—Social Security and Welfare .. | 60,10,00,000 | .. | 60,10,00,000 |
| | 6003—Internal Debt of the State Government .. | .. | 3958,12,77,000 | 3958,12,77,000 |
| | 6004—Loans and Advances from the Central Government .. | .. | 77,43,08,000 | 77,43,08,000 |
| | 7610—Loans to Government Servants etc. .. | 5,000 | .. | 5,000 |
| | Total .. | 60,10,05,000 | 7305,96,82,000 | 7366,06,87,000 |

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

| 1 | 2 | 3 | | |
|---------------------------------|--|---|--|----------------|
| Demand Number/ Serial Number | Services and purposes | Sums not exceeding | | |
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (a) Agriculture and Allied Activities | | | |
| 20 | 2405—Fisheries .. | .. | 14,46,000 | 14,46,000 |
| | C—Capital Account of Economic Services | | | |
| | (a) Capital Account of Agriculture and Allied Activities | | | |
| | 4405—Capital Outlay on Fisheries .. | 8,33,56,000 | .. | 8,33,56,000 |
| | Total .. | 8,33,56,000 | 14,46,000 | 8,48,02,000 |
| | REVENUE ACCOUNT | | | |
| | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| 21 | 2235—Social Security and Welfare .. | 1196,61,92,000 | .. | 1196,61,92,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (c) Interest Payment and Servicing of Debt | | | |
| 24 | 2049—Interest Payments .. | .. | 18,00,000 | 18,00,000 |
| | B—Social Services | | | |
| | (b) Health and Family Welfare | | | |
| | 2210—Medical and Public Health .. | 1771,63,67,000 | .. | 1771,63,67,000 |
| | B—Capital Account of Social Services | | | |
| | 4210—Capital Outlay on Medical and Public Health .. | 169,53,70,000 | .. | 169,53,70,000 |
| | Total .. | 1941,17,37,000 | 18,00,000 | 1941,35,37,000 |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (g) Transport | | | |
| 25 | 3054—Roads and Bridges .. | 201,46,19,000 | 25,14,000 | 201,71,33,000 |

The West Bengal Appropriation (No. 1) Act, 2021.
(Schedule.)

| 1 Demand Number/ Serial Number | 2 Services and purposes | 3 Sums not exceeding | | |
|--|--|---|--|---------------|
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 25 | CAPITAL EXPENDITURE OUTSIDE THE REVENUE ACCOUNT | | | |
| | A—Capital Account of General Services | | | |
| | 4059—Capital Outlay on Public Works .. | .. | 1,16,51,000 | 1,16,51,000 |
| | C—Capital Account of Economic Services | | | |
| | (g) Capital Account of Transport | | | |
| 28 | 5054—Capital Outlay on Roads and Bridges .. | .. | 12,66,84,000 | 12,66,84,000 |
| | 7075—Loans for Other Transport Services .. | 12,55,00,000 | .. | 12,55,00,000 |
| | Total .. | 214,01,19,000 | 14,08,49,000 | 228,09,68,000 |
| | REVENUE ACCOUNT | | | |
| 30 | B—Social Services | | | |
| | (c) Water Supply, Sanitation, Housing and Urban Development | | | |
| | 2216—Housing .. | 16,55,91,000 | .. | 16,55,91,000 |
| | B—Capital Account of Social Services | | | |
| 32 | 4216—Capital Outlay on Housing .. | 16,17,59,000 | 57,000 | 16,18,16,000 |
| | Total .. | 32,73,50,000 | 57,000 | 32,74,07,000 |
| | REVENUE ACCOUNT | | | |
| 30 | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| | 2235—Social Security and Welfare .. | 12,10,00,000 | .. | 12,10,00,000 |
| | REVENUE ACCOUNT | | | |
| 32 | C—Capital Account of Economic Services | | | |
| | (d) Capital Account of Irrigation and Flood Control | | | |
| | 4700—Capital Outlay on Major Irrigation .. | 3,00,00,000 | 2,39,14,000 | 5,39,14,000 |
| | 4701—Capital Outlay on Major & Medium Irrigation .. | .. | 1,39,43,000 | 1,39,43,000 |
| 32 | 4711—Capital Outlay on Flood Control Projects .. | .. | 5,26,74,000 | 5,26,74,000 |
| | Total .. | 3,00,00,000 | 9,05,31,000 | 12,05,31,000 |

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

| 1 | 2 | 3 | | |
|---------------------------------|---|---|--|----------------|
| Demand Number/ Serial Number | Services and purposes | Sums not exceeding | | |
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (a) Organs of State | | | |
| 37 | 2014—Administration of Justice .. | 55,00,000 | .. | 55,00,000 |
| | REVENUE ACCOUNT | | | |
| | B—Social Services | | | |
| | (e) Welfare of SC, ST and OBC's | | | |
| | 2225—Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. .. | 12,58,59,000 | .. | 12,58,59,000 |
| | B—Capital Account of Social Services | | | |
| 38 | 4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. .. | 80,00,00,000 | .. | 80,00,00,000 |
| | Total .. | 92,58,59,000 | .. | 92,58,59,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (c) Interest Payment and Servicing of Debt | | | |
| | 2049—Interest Payments .. | .. | 16,37,67,000 | 16,37,67,000 |
| | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| | 2235—Social Security and Welfare .. | 332,00,00,000 | .. | 332,00,00,000 |
| | C—Economic Services | | | |
| | (a) Agriculture and Allied Activities | | | |
| 40 | 2401—Crop Husbandry .. | 4,65,00,000 | .. | 4,65,00,000 |
| | (b) Rural Development | | | |
| | 2501—Special Programmes for Rural Development .. | 98,85,37,000 | .. | 98,85,37,000 |
| | 2505—Rural Employment .. | 700,84,22,000 | .. | 700,84,22,000 |
| | 2515—Other Rural Development Programmes .. | 3000,00,00,000 | .. | 3000,00,00,000 |
| | 6575—Loans for Other Special Areas Programmes .. | 400,00,00,000 | .. | 400,00,00,000 |
| | Total .. | 4536,34,59,000 | 16,37,67,000 | 4552,72,26,000 |

The West Bengal Appropriation (No. 1) Act, 2021.
(Schedule.)

| 1 Demand Number/ Serial Number | 2 Services and purposes | 3 Sums not exceeding | | |
|--|--|---|--|---------------|
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 43 | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (c) Special Areas Programmes | | | |
| | 2575—Other Special Areas Programmes .. | 31,000 | .. | 31,000 |
| | (e) Energy | | | |
| | 2801—Power .. | 638,99,84,000 | .. | 638,99,84,000 |
| | (j) General Economic Services | | | |
| | 3451—Secretariat—Economic Services .. | 5,62,38,000 | .. | 5,62,38,000 |
| | C—Capital Account of Economic Services | | | |
| | (e) Capital Account of Energy | | | |
| 45 | 4801—Capital Outlay on Power Projects .. | 21,80,00,000 | .. | 21,80,00,000 |
| | 4810—Capital Outlay on Non-Conventional Sources of Energy. .. | 23,00,00,000 | .. | 23,00,00,000 |
| | 6003—Internal Debt of the State Government .. | .. | 4,20,00,000 | 4,20,00,000 |
| | Total .. | 689,42,53,000 | 4,20,00,000 | 693,62,53,000 |
| | REVENUE ACCOUNT | | | |
| 52 | B—Social Services | | | |
| | (c) Water Supply, Sanitation, Housing and Urban Development | | | |
| | 2215—Water Supply and Sanitation .. | .. | 6,02,000 | 6,02,000 |
| | B—Capital Account of Social Services | | | |
| | 4215—Capital Outlay on Water Supply and Sanitation .. | .. | 66,28,000 | 66,28,000 |
| | Total .. | .. | 72,30,000 | 72,30,000 |
| 52 | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (j) General Economic Services | | | |
| | 3452—Tourism .. | 2,00,00,000 | .. | 2,00,00,000 |

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

| 1 | 2 | 3 | | |
|---------------------------------|--|---|--|---------------|
| Demand Number/ Serial Number | Services and purposes | Sums not exceeding | | |
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (b) Fiscal Services | | | |
| | 2041—Taxes on Vehicles .. | 17,25,68,000 | .. | 17,25,68,000 |
| | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| | 2235—Social Security and Welfare .. | 2,71,77,000 | .. | 2,71,77,000 |
| 53 | 2250—Other Social Services .. | 3,01,60,000 | .. | 3,01,60,000 |
| | C—Economic Services | | | |
| | (g) Transport | | | |
| | 3055—Road Transport .. | 271,52,77,000 | .. | 271,52,77,000 |
| | Total .. | 294,51,82,000 | .. | 294,51,82,000 |
| | REVENUE ACCOUNT | | | |
| | C—Capital Account of Economic Services | | | |
| | (d) Capital Account of Irrigation and Flood Control | | | |
| 55 | 4702—Capital Outlay on Minor Irrigation .. | 5,71,64,000 | .. | 5,71,64,000 |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (c) Special Areas Programmes | | | |
| 58 | 2575—Other Special Areas Programmes .. | 95,33,000 | .. | 95,33,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (d) Administrative Services | | | |
| | 2052—Secretariat—General Services .. | 13,26,000 | .. | 13,26,000 |
| | C—Economic Services | | | |
| | (b) Rural Development | | | |
| 59 | 2515—Other Rural Development Programmes .. | 50,01,000 | .. | 50,01,000 |
| | Total .. | 63,27,000 | .. | 63,27,000 |

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

| 1 Demand Number/ Serial Number | 2 Services and purposes | 3 Sums not exceeding | | |
|--|---|---|--|----------------|
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 65 | REVENUE ACCOUNT | | | |
| | 6225—Loans For Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. .. | 120,00,00,000 | .. | 120,00,00,000 |
| 68 | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (a) Organs of State | | | |
| | 2015—Elections .. | 146,85,79,000 | .. | 146,85,79,000 |
| | (d) Administrative Services | | | |
| | 2051—Public Service Commission .. | 2,000 | .. | 2,000 |
| | 2055—Police .. | 138,24,04,000 | 25,76,000 | 138,49,80,000 |
| | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| | 2235—Social Security and Welfare .. | .. | 64,61,000 | 64,61,000 |
| 72 | 6004—Loans and Advances from the Central Government. .. | .. | 12,00,000 | 12,00,000 |
| | Total .. | 285,09,85,000 | 1,02,37,000 | 286,12,22,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| 72 | (c) Interest Payment and Servicing of Debt | | | |
| | 2049—Interest Payments .. | .. | 8,74,10,000 | 8,74,10,000 |
| | B—Social Services | | | |
| 72 | (c) Water Supply, Sanitation, Housing and Urban Development | | | |
| | 2217—Urban Development .. | 2124,50,51,000 | .. | 2124,50,51,000 |
| | Total .. | 2124,50,51,000 | 8,74,10,000 | 2133,24,61,000 |
| 73 | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (d) Administrative Services | | | |
| | 2052—Secretariat—General Services .. | 13,20,000 | .. | 13,20,000 |
| | 2059—Public Works .. | 55,000 | .. | 55,000 |

*The West Bengal Appropriation (No. 1) Act, 2021.**(Schedule.)*

| 1 Demand Number/ Serial Number | 2 Services and purposes | 3 | | |
|--|---|---|--|------------------------|
| | | Sums not exceeding | | |
| | | Voted by the Legislative Assembly | Charged on the Consoli- dated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 73 | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| | 2235—Social Security and Welfare .. | 100,00,00,000 | .. | 100,00,00,000 |
| | 2245—Relief on account of Natural Calamities .. | 2440,51,79,000 | .. | 2440,51,79,000 |
| | Total .. | 2540,65,54,000 | .. | 2540,65,54,000 |
| | REVENUE ACCOUNT | | | |
| | A—General Services | | | |
| | (c) Interest Payment and Servicing of Debt | | | |
| | 2049—Interest Payments .. | .. | 9,00,00,000 | 9,00,00,000 |
| | B—Social Services | | | |
| | (g) Social Welfare and Nutrition | | | |
| 74 | 2235—Social Security and Welfare .. | 14,45,38,000 | .. | 14,45,38,000 |
| | 2236—Nutrition .. | 7,95,91,000 | .. | 7,95,91,000 |
| | 6235—Loans For Social Security and Welfare .. | 1723,54,00,000 | .. | 1723,54,00,000 |
| | Total .. | 1745,95,29,000 | 9,00,00,000 | 1754,95,29,000 |
| | REVENUE ACCOUNT | | | |
| | C—Capital Account of Economic Services | | | |
| | (e) Capital Account of Energy | | | |
| 78 | 4810—Capital Outlay on Non-Conventional Sources of Energy. .. | 5,00,000 | .. | 5,00,000 |
| | | | | |
| | REVENUE ACCOUNT | | | |
| | C—Economic Services | | | |
| | (f) Industry and Minerals | | | |
| 79 | 2852—Industries .. | 32,78,000 | .. | 32,78,000 |
| | 6857—Loans for Chemical and Pharmaceutical Industries. .. | 11,54,00,000 | .. | 11,54,00,000 |
| | Total .. | 11,86,78,000 | .. | 11,86,78,000 |
| | Grand Total .. | 18113,93,97,000 | 7377,48,83,000 | 25491,42,80,000 |

By order of the Governor,

SUGATO MAJUMDAR,
Secy. to the Govt. of West Bengal,
Law Department.